

New Fertilizer Plant in Bihar

*524. SHRI TEJ NARAYAN SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to set up a new fertilizer plant in Bihar;

(b) if so, the details thereof; and

(c) the time by which it is likely to be cleared and estimated expenditure to be incurred thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir. There is no such proposal.

(b) and (c). Do not arise.

[English]

Activities of ULFA

*525. PROF. RASA SINGH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of innocent people killed so far by the terrorist organisation 'ULFA' in Assam.

(b) the objectives of this organisation;

(c) whether Government are aware of the fact that the members of this organisation have been trained abroad; and

(d) the action being taken by Government against this organisation?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) As on 12.4.90, 95 persons are reported to have been killed by ULFA.

(b) Its professed objective is to 'liberate'

Assam from what it calls 'Indian Colonial Regime' and to establish a socialist society free from exploitation.

(c) Reports indicate that some of its members have been trained in Myanmar (Burma).

(d) Action taken by the State Government includes gearing up intelligence machinery, combing operations, raids on hide-outs, static and mobile checking of vehicles etc.

Toning up of Police Station in Delhi

*526. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken to tone up the administration of Police Stations in Delhi;

(b) the number of surprise visits paid by the Police Commissioner to the Police Stations during the last three months and the outcome thereof;

(c) the step taken to tone up the traffic department of police keeping in view the large scale killing of the pedestrians and scooterists on the roads by the speeding vehicles; and

(d) the measures taken to check the frequent hit-and-run road accidents in Delhi?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d). To tone up the administration of police station in Delhi, the field staff is familiarised with the provisions of law. The Station House Officers have been directed to be available 24 hours in the Police Stations and the ACSP concerned hear public complaints at least twice a week. The police officers are directed to be courteous towards the public. Complaints against the police personnel are